

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(18) C.P. (IB)-2046(MB)/2018

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.01.2020**

NAME OF THE PARTIES: Valecha Engineering Ltd.
V/s
Larsen & Toubro Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for the Respondent is present. None for Petitioner.
2. Learned Counsel from the Respondent mentions that the settlement has been arrived which will be put before this bench on the next date of hearing.
3. The matter is adjourned to **19.03.2020**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

30.01.2020
Jd